

31.12.2003

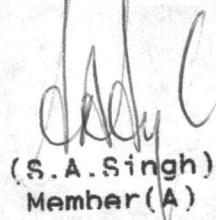
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MA 2713/2003 TN
OA 2440/2002

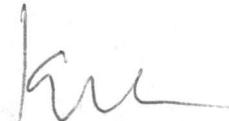
Present: Shri Sanjay Aggarwal, counsel for applicant in
MA 2713/2003.
Shri Yogesh Sharma, counsel for respondents in
MA 2713/2003.

MA 2713/2003 has been filed by the respondents for
extension of time to implement the order passed in OA
2440/2002.

Shri Yogesh Sharma, learned counsel for applicant
submits that applicant informed him that his representation
has already been decided by the respondents and copy of the
order has been received by him.

In view of above, MA has become infructuous and
accordingly dismissed.


(S.A. Singh)
Member(A)


(Kuldip Singh)
Member(I)

/kdr/